



IN THE HIGH COURT OF JUDICATURE AT BOMBAY

CRIMINAL APPELLATE JURISDICTION

CRIMINAL WRIT PETITION NO. 1588 OF 2023

Kewal Bhupendra Shah

... Petitioner

V/s.

The State of Maharashtra and Anr.

... Respondents

Mr. Shamin Ansari for Petitioner.

Mrs. M. M. Deshmukh, APP for Respondent-State.

Mr. Satyam Dube for Respondent No.2.

CORAM : A.S. GADKARI AND

SHIVKUMAR DIGE, JJ.

DATE : 3rd JULY, 2023.

P.C.:

1. Advocate for the Petitioner is not in proper dress code.

Stand over to 10th July 2023.

(SHIVKUMAR DIGE, J.)

(A.S. GADKARI, J.)